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Title : Observation regarding Business transacted during the week ending on 28 July, 2006.

MR. SPEAKER: Hon. Members, for your information, I want to briefly recapitulate the main items of business transacted by the House during the last week.

Out of the 100 Starred Question admitted, only 14 could be answered orally. Replies to the remaining Starred Questions along with the replies to 736 Unstarred Questions were laid on the Table.

The House discussed one Adjournment Motion moved by Shri L.K. Advani, Leader of the Opposition on 25.07.2006 regarding "failure of the Government to ensure security of the lives of innocent citizens from planned terrorist violence in various parts of the country as has been sharply highlighted by the recent serial bomb blasts in seven local trains in Mumbai on 11th July, 2006 killing more than 200 persons and injuring over 700". The motion was discussed for six hours and six minutes and negatived.

The House took up two Calling Attention regarding (i) "situation arising out of the spread of Chukungunya fever in various parts of the country, particularly in Andhra Pradesh" raised by Shri Kinjarapu Yerrannaidu, and (ii) "situation arising out of the RBI decision to allow outsourcing of certain vital banking activities including opening of accounts, issuing drafts and clearing operations", raised by Shri Gurudas Dasgupta.

The House discussed for about seven hours and 25 minutes one Short Duration Discussion under Rule 193 on the "rise in prices of essential commodities" raised by Dr. Chinta Mohan.

During the period, as many as 62 matters of urgent public importance were raised after the Question Hour and before the adjournment of the House for the day. Also 42 matters were raised under Rule 377 during the period.

As regards the Legislative Business, the House further discussed the Food Safety and Standards Bill, 2005 for about four hours and 10 minutes before it was passed.

The House also discussed the Actuaries Bill, 2005 for about 18 minutes. However, the discussion was not concluded.

As regards the Private Members' Business, 19 Bills were introduced. The Crop Insurance Bill, 2005, with a view to provide for insurance of crops and for matters connected therewith moved by Shri Iqbal Ahmed Saradgi was also taken up for further consideration and discussed for about two hours and 17 minutes. However, the discussion was not concluded.

During this period, two Reports of the Departmentally-Related Standing Committees were presented.

During the week, we lost seven hours and 28 minutes of valuable time due to interruptions and adjournments.

The House, however, sat late and worked extra for as many as six hours and three minutes to transact essential items of business.

Out of the six hours and three minutes for which the House sat late, two hours and eight minutes were devoted to raising matters of urgent public importance after the normal business of the House was over.

I wish to convey my thanks to the hon. Members for their cooperation in the conduct of the proceedings.
